

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-536
IB-321/ND/2020
IA/1908/2020

IN THE MATTER OF:

Jayna Traders Pvt Ltd
V/s
s Calzini Fashions Ltd

....Applicant

....Respondent

SECTION

U/s 9 IBC

Order delivered on 02.03.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)


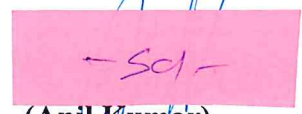
SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

Due to paucity of time, list the matter on 20.04.2021.



(Anil Kumar)
(Court Officer, C-V)
for